RAJYA SABHA

So far six Tribunals have been constituted under the Inter-State River Water Disputes Act out of which three have given their final reports.

(c) The Tribunals that have not given the final decisions are the following:—

S. No.	Name of the Tribunal	Date of Constitution	Date of submission of report/further report	Extended date of submission of report/further report	No. of extension
1.	Ravi & Beas Water	2.4.1986	5.8.2003	5.2.2006	4
2.	Cauvery Water Disputes Tribunal	2.6.1990	5.8.2005	5.8.2006	1
3.	Krishna Water Disputes Tribunal	2.4.2004	1.4.2007	-	-

Rejuvenation of water bodies

2963. DR. GYAN PRAKASH PILANIA: Will the Minister of WATER RESOURCES be pleased to state:

- (a)whether Government have any proposal/Project for rejuvenation of water bodies, if so, the total number of such neglected/abandoned water bodies which need to be reclaimed;
- (b) the details of criteria adopted for allotting funds to various States for rejuvenating water bodies;
- (c) whether it is a fact that an acute shortage of water reservoirs like pools, ponds, baoris etc. is being observed in country;
- (d) the details of the grants allotted to States for the above purpose as on date State-wise and category-wise;
- (e) whether the State Government of Rajasthan has submitted any proposal for renovation of water bodies; and
 - (f) if so, the details including grant requested and granted?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAY PRAKASH NARAYAN YADAV): (a) and (b) Yes, Sir. The Government of India has approved a pilot scheme "National Project for Repair, Renovation and Restoration of Water Bodies directly

linked to Agriculture" in January, 2005 for a total outlay of Rs. 300 crore to be implemented during the remaining period of Tenth Five Year Plan. The main thrust of the Scheme is to augment the storage capacities of water bodies and to recover their lost irrigation potential. The numbers of such water bodies for renovation are as per proposal submitted by the States. Under the scheme, the States are to take up restoration of water bodies having culturable command area of 40 ha. to 2000 ha. in one or two districts each in the States. Detailed Project Report (DPR) for each district is to be prepared by the states and submitted for approval of funding by Ministry of Water Resources. Funding pattern in 75:25 (Centre:State). After scrutiny of DPR and approval of Ministry of Water Resources, Central share of fund is to be released to the states in two half yearly intervals as per provision of funds made in the State budget.

- (c) The area under tank irrigation has reportedly declined and deteriorated over the years due to long neglect of maintenance of ponds, baoris etc., leading to acute shortage of water for agriculture.
- (d) Central share of Rs. 12 crore has been released to the five states, namely, Andhra Pradesh, Jharkhand, Karnataka, Orissa and West Bengal in 2004-05 and Rs. 0.75 crore released to Chattisgarh in 2005-06 as per details given in the Statement. (See below)
- (e) and (f) Yes, Sir. State Government of Rajasthan have submitted two districts projects namely, Ajmer and Pali. Ministry of Water Resources has approved the above two projects. The project for Ajmer is for estimated cost of Rs. 4.489 crore and for Pali is for Rs. 2.45 crore. The State Government has planned to implement the project from 2005-06.

Statement

Details of Central Share released to States in 2004-05

SI. No		Name of District	Estimated Cost (Rs. in crore)	Central Share released in 2004-05 (Rs. in crore)	Central Share released in 2004-05 (Rs. in crore)
1	2	3	4	5	6
1.	Andhra Pradesh	Mahabub nagar Anantpur	32.84 13.77	2.44	

1	2	3	4	5	6
2.	Karnataka	Gulbarga	31.64		4.42
		Bangalore Rural	11.01	1.00	
3.	Jharkhand	Saraikela	2.854	0.33	
		Palamu	10.06		
4.	Chhattisgarh	Kabir Dham	2.24	1.17	0.75
5.	Orissa	Ganjam	12.82	1.14	
		Gajapati	6.01	0.55	
6.	Rajasthan	Ajmer	4.489		:
		Pali	2.45		•
7.	West Bengal	Uttar Dinajpur	4.934	0.74	
		South-24 Pargan	as 18.664	0.21	
8.	Tamil Nadu	Sivagangai	1.222		
		Villupuram	9.372		
9.	Madhya	Tikamgarh	3.923		
	Pradesh	-			
To	TAL: 9	16	168.294	12.00	0.75

Irrigation projects of Orissa

†2964. SHRI SURENDRA LATH: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Gvoernment are aware that in the beginning of current year, the State Gvoernment of Orissa had submitted proposals regarding mega and medium irrigation proposals like Anandpur barrage, Buttang, Katta, Samapoi, Marawa, Abadh etc. for initial approval of his Ministry;
 - (b) if so, the action taken thereon so far; and
- (c) the reasons for their pendency so far and the time by which these projects are likely to be accorded initial approval?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAY PRAKASH NARAYAN YADAV): (a) to (c) The

[†]Original notice of the question was received in Hindi.